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C.A.No. 6138 OF 2001
ITEM NO.109

COURT NO.9

SEC -XVIA

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.6138 OF 2001@@
BBBBBBBBBBBBBBBBBBBBBBBBBBBBBBBB

Mansoor Ahmed & Ors.

Appellant(s)

VERSUS

State of J&K & Ors.

Respondent(s)

(With office report)

With
CA Nos. 6139-6141/2001,
Comt. Pet.(C) Nos.328-330/2000

DATE : 16-01-2003: These matters were called on for hearing today.@@
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CORAM:

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE H.K. SEMA

For Appellant(s): Mr. Krishan Singh Chauhan, Adv.

For Respondent(s): Mr. Amitesh Kumar Sen, Adv. for
Mr. L.R. Singh, Adv.
Mr. Anis Suhrawardy, Adv.(N.P.)

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T..J.
.SP2

On the representation that the learned counsel for
the respondents is not well, list these matters after one
week.

.SP1

(R.K. Dhawan)
Court Master

(Shelly Sengupta)
Court Master

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